

**IN THE HON'LE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****I.A. NO 226 of 2026****IN****ORIGINAL APPLICATION NO. 100 OF 2026****IN THE MATTER OF:**

Gram Panchayat Galhri . \_

...Applicant

Versus

Union of India &amp; Ors.

...Respondent (s)

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**APPLICANT/RESPONDENTS****THROUGH**

**SHEENU PRIYA,**

ADVOCATES,

Off:24 LGF, FIROZ GANDHI

ROAD, LAJPAT NAGAR-III,

NEW DELHI-110024,

M:- 8376982005

DATED: 26.03.2026

PLACE: NEW DELHI

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**I.A. NO. 226 OF 2026**

**IN**

**ORIGINAL APPLICATION NO. 100 OF 2026**

**IN THE MATTER OF:**

**Gram Panchayat Galhri** **...Applicant**

**Versus**

**Union of India & Ors.** **... Respondents**

**AFFIDAVIT**

I, Amrinder Singh Pandher S/o Sh. Jagjit Singh Pandher, Aged About 41 Years, residing at 41-B, Model Town Extension, Ludhiana, Punjab currently at Delhi do hereby solemnly affirm and state as under:

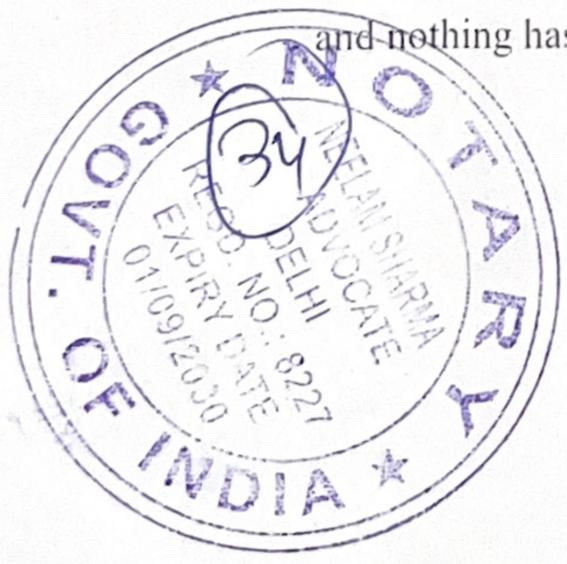
1. That I am authorized officer in the present matter. I am working as Superintending Engineer Drainage-cum-mining, Water Resources Department. I have been duly authorized to affirm the present affidavit and I am well conversant with the facts and circumstances of the case and competent to swear this Affidavit.
2. That I have read and understood the contents of the accompanying application and I say that the contents are true to my personal knowledge and the rest are legal submissions to the Hon'ble Tribunal.

*[Signature]*  
DEPONENT

I identified the deponent who has signed in my presence

**VERIFICATION:** **17 MAR 2026**

Verified at Delhi on this day of \_\_\_\_\_ March, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed there from.



**ATTESTED**

*[Signature]*  
**NOTARY (Govt. of India)**  
Neelam Sharma, Advocate  
Enrol. No.-D1281/2001  
Ch. No. 165A, Gate No. 11  
Patiala House Courts,  
New Delhi-110001  
(M): 9899406301

*[Signature]*  
DEPONENT  
AADHAR NO.  
2479-9473-5574

**17 MAR 2026**

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

I.A. NO. 226 OF 2026

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ORIGINAL APPLICATION NO. 100 OF 2026

IN THE MATTER OF:

Gram Panchayat Galhri

...Applicant

Versus

Union of India & Ors.

... Respondents

AFFIDAVIT

I, Hardeep Singh Mendiratta S/o Sh. Amar Singh Mendiratta, Aged About 57 Years, R/O 2350, Sector 23-C, Chandigarh- 160023 currently at Chandigarh do hereby solemnly affirm and state as under:

1. I am posted as Chief Engineer Drainage cum Mining, Department of Water Resources, Government of Punjab and I am authorized and competent officer in the present matter to depose the present affidavit.
2. I am well conversant with the facts and circumstances of the case and have read and understood the contents of the accompanying application.
3. I say that the contents are true to my personal knowledge and the rest are legal submissions to the Hon'ble Tribunal.



*[Signature]*  
DEPONENT

VERIFICATION:

Verified at CHD on this day of 25th March, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed there from.

*[Signature]*  
DEPONENT

*Identified the deponent/executant  
Mr. Hardeep Singh Mendiratta*

*Hardeep Singh Mendiratta*

The contents of this Affidavit/Document has been explained to the deponent/executants. He/She has admitted the contents to be correct. The deponent/executant has signed Register at Sr. No. 365 P. No. 41 Date 25/03/2026

Attested As Identified

*[Signature]*  
MONIKA GARGI  
Notary, Chandigarh (U.T.)

25 MAR 2026

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**SERVICE OF AFFIDAVIT IN IA NO. 227 OF 2026 IN OA NO. 100 OF 2026**

1 message

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**SHEENU PRIYA** <sheenupriya22@gmail.com>

Fri, Mar 27, 2026 at 11:52 AM

To: office@ngchamber.com, Thakur Ankit Singh &lt;thakurankit2627@gmail.com&gt;

Sir/ma'am,

PFA the service of Affidavits in the IA No. 227 of 2026

Regards,

**SHEENU PRIYA,**

Advocate,

Off: 24, LGF, Feroze Gandhi Road,

Lajpat Nagar-3, Delhi-110024.

Mob: 8376982005

**affidavit ia 227.pdf**

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